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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB) No.364/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company		Vivid Colors Pvt Ltd.-Vs-Jenson & Nicholson (India) Ltd	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1	SURENDRA KUMAR Adv	Corporate debtor	Surendra Kumar 7.2.18
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1.	MANJU BHUTERIA,	} Advs. for Financial Creditor (Vivid Colors Pvt. Ltd.)	J 7/2/18
2.	SHAUNAK MITRA		
3.	VINAY TALWAR Anamika Pandey Aritra Basal, Adv.	R.P. Adv for R.P.	Jinan K.R. 7.2.18
1.	ARVIND GUPTA Advocate	For Vivid Colors Pvt. Ltd.	Arvind Gupta 07.02.18

**ORDER**

Ld. Counsel for the financial creditor as well as the Ld. Resolution Professional (RP) is present. Ld. Counsel for the corporate debtor is also present.

RP has already filed 4<sup>th</sup> and final Progress Report on 02/02/2018. RP has submitted the copy of the minutes of the meeting of the Committee of Creditors (CoC) wherein it is recorded that CoC has requested the RP to submit his report, so as to liquidate the corporate debtor.

Heard. Reserved for order.



(Jinan K.R.)  
Member (J)